

File No. T-15012/1/2022-Training-FSSAI (E file 4222)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
Training Division
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 18th August, 2022

ORDER

Subject: Re-empanelment of Training Partner under FoSTaC- reg

Reference is invited to FSSAI's order of even number dated 14th June, 2022, de-empanelling 53 Training Partners.

2. Some of the de-empanelled Training Partners have represented against their de-empanelment. Therefore, the matter has been reviewed and following 9 Training Partners are re-empanelled with immediate effect keeping in view of their performance in calendar year 2021:-

- i. Association of Food Scientists and Technologists, Karnataka
- ii. URS Verification Pvt Ltd, Uttar Pradesh
- iii. Axum Learning Consultancy & Publications LLP, Madhya Pradesh
- iv. Institute of EHS Studies, Uttar Pradesh
- v. Nirmal Industries Pvt Ltd., Rajasthan
- vi. Paradigm Services Pvt.Ltd, Maharashtra
- vii. Federation of Biscuit Manufacturers of India, New Delhi
- viii. Kerala State Productivity Council, Kerala
- ix. Vivanta by Taj Panajim, Goa

3. This is issued with the approval of the Competent Authority.

Virendra Singh
18/08/2022
(Virendra Singh Shekhawat)
Manager (Training)

To,
All the concerned Training Partners

Copy for information to:

1. Commissioner of Food Safety (All States/UTs)
2. Directors (All Regional Offices)
3. CTO with the request to upload this order on the websites of FSSAI and FoSTaC.